

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA Nos. 131 & 132 of 2013 in
DFR No. 2245 of 2012

Dated : 4th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Karnataka Power Transmission
Corpn. Ltd. & Anr.

.....Appellant(s)

Versus

M/s. Ugar Sugar Works Ltd. & Anr.

....Respondent(s)

Counsel for the Appellant(s): Mr. Shodhan Babu A.M.
Counsel for the Respondent(s): Mr. Satya Prakash

ORDER

Reply has been filed by the learned counsel for the Respondent in
I.A. No. 132 of 2013 (Appl. for condonation of delay).

As agreed by the learned counsel for the parties, post the matter
before the Cheenai Circuit Bench on **11.07.2013**.

(Rakesh Nath)
Technical Member
Ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson